

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-903(PB)/2018

IN THE MATTER OF:

Psons Singapore Pvt. Ltd.

.... Applicant/petitioner

Vs.

Twenty First Century Wire Rods Ltd.

.... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 23.08.2018

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR

Hon'ble President

Sh. S.K. Mohapatra,
Hon'ble Member (T)

For the Petitioner: Ms. Manisha Chaudhary, Ms. Avanti T. Chandela,
Mr. Mansumyer Singh, Advs. with Mr. Ravi Kumar,
Advs.

For the respondent:

ORDER

For order, see (IB)-1000(PB)/2018.

Aarti
23.08.2018